

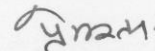
MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR

CAUSE LIST 09.01.2017

<i>S.NO</i>	<i>NAME OF MEDIATOR'S</i>	<i>TYPE OF CASE & NO.WITH TITLE OF CASE</i>	<i>NAME OF PETITIONER'S ADVOCATE'S</i>	<i>NAME OF RESPONDENT ADVOCATE'S</i>
1	Mr. Farzand Ali	S.B. Criminal Misc. (Pet.) No. 2723/2015 Gopal Krishna & Ors. V/s State & Ors.	Mr. Vikram Singh	Mr. Kaluram Bhati
2	Mr. Om Prakash Joshi	D.B. Civil Misc. Appeal No. 1915/2016 Smt Jyotsana V/S Ravi Khatwal	Mr. S. S. Gaur	Mr. R.S. Kumawat

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1.	Mr. Pankaj Ravindra Mehta	S.B. Criminal Misc. (Pet) No. 2848/2014 Jodha Ram V/s State & Ors.	Mr. Vishal Sharma	Mr. Suresh Kumbhat



उपसचिव

राज. राज्य विधिक सेवा प्राधिकरण,

जोधपुर ✓

“ Help The Needy -- Timely Help May Create History ”